

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.326

CAA-79/ND/2020

IN THE MATTER OF:

Oswal Exports (P) Ltd and 2.SKA Holdings
(P) Limited (earlier SKA Holdings Ltd)

...APPLICANT

SECTION

U/s 230-232

Order delivered on 08.4.2022

CORAM:

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

SHRI VIRENDRA KUMAR GUPTA
MEMBER (TECHNICAL)

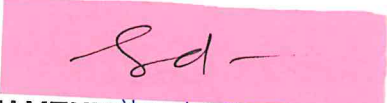
PRESENT:

For the Applicant :

For the Respondent : Kunal Sharma and Zehra Khan, Standing Counsels for Income Tax
Department

ORDER

At the request of Mr. Prachi Bhatia, Proxy Counsel the matter is
adjourned to 20.5.2022.


(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Surjit